

Notes of the Registry	Order of the Tribunal
<u>29-8-05</u> Defect No. 1, 2 and 4 not removed by the applicant counsel. Case registered as O.A. and listed for orders on at Bilaspur 28/8/05 D.R. F.F. 22/9/05	<u>21.9.2005</u> Shri Pankaj Agrawal on behalf of Shri S.P. Mahvar, counsel for the applicant. In this case we find that certain defects pointed by out by the Registry. Till now the applicant has not been rectified the defects. List the matter for admission on 28.9.2005. (Madan Mohan) J M (M.P. Singh) V C <u>22.9.2005</u> Shri Pankaj Agrawal, counsel for the applicant. The learned counsel for the applicant seeks permission to withdraw this O.A. Permission is granted. The O.A. is dismissed as withdrawn, with a liberty to the applicant to approach the Tribunal if he still feels aggrieved. (Madan Mohan) Judicial Member (M.P. Singh) Vice Chairman